

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 37 OF 2019 IN
APPEAL NO. 30 OF 2019

Dated: 15th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Kerala State Electricity Board Limited **...Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **...Respondent (s)**

Counsel for the Appellant(s) : Mr. Mukund P Unny
Mr. P.V.Dinesh

Counsel for the Respondent(s) : Mr. Aashish Anand Bernard
: Mr. Paramhans Sahani for R-2

Mr. Hemant Singh
Mr. Nishant Kumar for R-3

ORDER

At the request of learned counsel for the Appellant, list the matter on
24.07.2019.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/mkj